

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

*Imphal, the 5<sup>th</sup> December, 2020*

No.HCM/A-89/2019/Estt./ 17196 Hon'ble the Chief Justice is pleased to extend the engagement of 1 (one) Lecturer on contract basis namely, Shri Maisnam Loyalakpa of Manipur Judicial Academy for a period of 6 (six) months (w.e.f. 05.12.2020 to 04.06.2021) in the monthly pay/remuneration of Rs. 15,000/- per month each and Rs. 700/- per lecture.

**Sd/-**

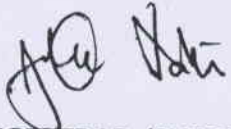
**(Y. ROTHER)**

REGISTRAR (JUDICIAL)  
HIGH COURT OF MANIPUR

Endt. No.HCM/A-89/2019/Estt./ 17196-211  
Copy to:-

Imphal, the 5<sup>th</sup> December, 2020

1. The Director, Manipur Judicial Academy, High Court Complex.
2. The Jt. Director, Manipur Judicial Academy, High Court Complex.
3. The Accountant General, Government of Manipur.
4. The Secretary (Law), Government of Manipur.
5. All Jt. Registrars, High Court of Manipur.
6. All Deputy Registrars, High Court of Manipur.
7. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Judge, High Court of Manipur – *for kind information to His Lordship.*
9. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
10. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur – *for kind information to His Lordship.*
11. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
12. The Private Secretary to Registrar General, High Court of Manipur.
13. The System Analyst, High Court of Manipur.  
- *He is requested to upload the same in the Official Website of this Registry.*
14. The Persons Concerned.
15. Concerned file/Guard File.

  
REGISTRAR (JUDICIAL)  
HIGH COURT OF MANIPUR